under section 58 of the Delhi Development Act, 1957. [Placed in the Library. See No. LT-944/98]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) First Annual Report and accounts of the Delhi metro Rail Corporation Limited, for the year 1995-96, together with the Auditors' Report on the Accounts. [Placed in the Library. See no. LT-1100/98]
 - (ii) Second Annual Report and Accounts of the Delhi Metro rail Corporation Limited, for the year 1996-97 together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in the Library. SeeNo. LT-1101/98]
 - III. A copy each (in English and Hindi) of the following papers:—
 - (i) Memorandum of Understanding between the Government of India (Ministry of Urban Affairs and Employment), and Housing and Urban Development Corporation Limited, for year 1998-99. [Placed in the Library. See No. LT-946/98]
 - (ii) Memorandum of Understanding between the Government of India (Minsitry of Urban Affairs and Employment), and National Building Construction Corporation Limited, for the year 1998-99. [Placed in the Library. See No. LT-945/98]

Report & Accounts (1996-97) of National Institute of Rock Mechanics, Kolar (Karnataka), and related Papers

THE MINISTER OF STEEL & MINES (SHRI NAVEEN PATNAIK): Sir, I lay on the table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the National Institute of Rock Mechanics, Kolar (Karnataka), for the year 1996-97, together with the Auditor's Report on the Accounts.
- (ii) Review by government on the working of the above Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in the Library. See No. LT-955/ 98]
- Report and Accounts (1996-97) of Artificial Limbs Manufacturing Corporation of India, Kanpur & Related Papers.
- II. Report (1991-92) on the scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 & related papers.
- III. Report (1992-93) of the Commissioner for linguistic minori
 - ties in India & related papers.
- IV. Report & Accounts (1996-97) of National Institute for the orthopedically Handicapped, Calcutta & related papers.
- V. Report & accounts (1996-97) of the Institute for Physically Handicapped, New Delhi & related Papers.

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार) महोदय। मैं सभा पटल पर निम्नलिखित पत्र रखता हूं:— कम्पनी अधिनियम, 1956 की घारा 619क की उप-घारा (1)